

SPECIAL BENCH
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/67(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	ADITYA BIRLA FINANCE LIMITED VS SARITA MISHRA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physical)

Mr. Rishav Banerjee, Adv. : For Applicant
Ms. S. Mazumder, Adv.

ORDER

1. Ld. Counsel for the Applicant present.
2. In view of the order dated 17th April, 2023, this petition is deferred and adjourned to **25/07/2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**